

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2025  
TO BE ANSWERED ON DECEMBER 14, 2023**

**AFFORDABLE HOUSING INITIATIVES**

**NO. 2025. SHRI E.T. MOHAMMED BASHEER:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government proposes comprehensive affordable housing initiatives in the cities like subsidies, incentives, partnerships, etc., considering the crucial situation of non-availability housing facilities and if so, the details thereof;**
- (b) whether the Government is considering anything in this regard and if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to affordable housing are implemented by State/Union Territory (UT) Governments in their respective regions. However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

**As on 20 November 2023, 118.63 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/UTs under PMAY-U, out of which 113.42 lakh have been grounded and 78.15 lakh have been completed/ delivered to the beneficiaries.**

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